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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.12.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 619/241/HDB/2019
NAME OF THE COMPANY	SRP Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Proddaturi Malathi
NAME OF THE RESPONDENT(S)	SRP Logistics Pvt Ltd & 2 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Both the sides are connected through video. Heard them. Put up the matter on 06.01.2021.


**MEMBER
(TECHNICAL)**

karim


**MEMBER
(JUDICIAL)**